

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 2468
ANSWERED ON 5TH March, 2020

VEHICLE SCRAPPAGE POLICY

2468. SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI MANOJ KOTAK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Vehicle Scrappage Policy is likely to be implemented in the country during the year 2020 and if so, the details thereof;
- (b) whether the Government proposes to scrap old and polluting vehicles and if so, the details thereof;
- (b) whether the Government proposes to set up a scrappage or automatic vehicle scrappage facility in the country and if so, the details thereof; and
- (d) whether the vehicles bought before the year 2005 and having passed the pollution under control test are likely to be phased out under the said policy?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d): Ministry of Road Transport and Highways has formulated draft guidelines for setting up, authorisation and operation of Authorised Vehicle Scrapping Facilities (AVSF). Draft guidelines were uploaded on Ministry's website for public comments vide letter dated 14.10.2019.
